

receipt of foreign contribution. In view of the voluminous nature of the information it is not feasible to furnish the details. If information regarding any particular organisation is required the same can be furnished.

(b) and (c). On scrutiny of accounts of major recipients in Kerala 8 organisations have been prohibited from/required to obtain prior permission for acceptance of any foreign contribution on account of irregularities noticed in their account and other activities.

Amount paid to LTTE leader

*848. PROF. MADHU DANDAVATE : Will the Minister of EXTERNAL AFFAIRS be pleased to refer to the Statement made in the House on 6 April, 1988 regarding Indo-Sri Lanka Agreement and state the amount paid so far by Government of India to the LTTE leader pursuant to the Agreement ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH) : The full background of the interim financial relief paid to the LTTE has been explained in the statement made in the House on 6th April. Government have nothing to add to this.

State Cadre for Goa

*849. SHRI SHANTARAM NAIK : Will the PRIME MINISTER be pleased to state :

(a) whether State cadre as provided for in the Goa, Daman and Diu Reorganisation Act, 1987 has been formed;

(b) if not, the aspects discussed, if any, between Union Government and State Government of Goa on this issue;

(c) whether the Government of Goa have placed their views with respect to the nature of cadre they would like to have; and

(d) if so, the details thereof and reaction of Union Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS : (SHRI P. CHIDAMBARAM) (a) Not yet, Sir.

(b) to (d). The Government of Goa have suggested the following alternatives :

(i) a separate cadre for Goa;

or

(ii) a joint cadre with the Union territories; or

(iii) a joint cadre with one of the neighbouring States like Maharashtra.

The matter is under consideration.

Fire in American Center

*850. SHRIMATI MADHUREE SINGH :
DR. G. S. RAJHANS :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a fire broke out on the fifth floor of the building housing the American Center on 4 April, 1988 at New Delhi;

(b) if so, the exact cause of the fire accident;

(c) whether the building in which fire broke out was well equipped with the fire fighting equipments; and

(d) if not, the action Government propose to take against the owner of the said building ?

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH) : (a) Yes, Sir.

(b) The exact cause of the fire is not known.

(c) Yes, Sir.

(d) Does not arise.